GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:593 ANSWERED ON:08.07.2009 PASSPORT OFFICES IN THE COUNTRY Choudhary Shri Harish

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of passport offices in the country at present, State-wise;

(b) the number of applications processed on an average in a month by these offices;

(c) whether there is any delay in issuing passports;

(d) if so, the reasons therefor alongwith the steps taken/being taken for streamlining the process of issuing passports to the applicants to cut down the delays;

(e) the details of time frame fixed for issue of passports;

(f) whether there has been frequent hike in passport application fee; and

(g) if so, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SHRI SHASHI THAROOR)

(a) A State-wise list of Passport Offices in India is enclosed.

(b) An average of 4,30,000 applications in a month were processed by these passport offices.

(c) Yes.

(d) The reasons include delays in receipt of police verification reports (PVRs) and adverse or incomplete PVRs, incomplete information and/or incomplete documents furnished by the applicants.

The Government has taken several steps from time to time to streamline the process of issuing passports to the applicants to cut down the delays, including:-

(i) special drives to eliminate pendencies,

(ii) expediting police verification process by coordinating with police authorities,

(iii) renewal of passports without police verification of those applicants who have clear police reports in respect of existing passports and nothing adverse against them in passports records,

(iv) issue of passports to senior citizens, Government servants and minors without police verification subject to completion of certain formalities, and

(v) holding of Passport Adalats/camps at regular intervals by Passport offices to dispose of old passport cases.

In addition, the Government had entrusted the National Institute of Smart Government (NISG), Hyderabad, with the task of undertaking a time-bound study on the passport issuance system, including its IT aspects, with the objective to deliver passport related services to the citizens in a timely, transparent, more accessible and reliable manner. The Government accepted the NISG report, as a result of which the "Passport Seva Project" has been launched.

The proposal is to have 77 Passport Seva Kendras all over the country where the non-sovereign functions involved in the passport issuance process, such as initial scrutiny of the application forms, acceptance of fee, scanning of the documents, taking photos, etc., will be performed by the selected Service Provider. The sensitive activities such as police verification, printing and dispatch of passports, will be performed by Government staff. The project is expected to result in the issue of passports within three days, and where police verification is required, within three days after completion of the verification process. The Project is expected to be implemented fully to cover the entire country by the middle of 2010.

(e) Under normal category, time target for issue of a fresh passport is 30 days subject to receipt of clear Police verification report and completion of all formalities. In re-issue cases, time target for issue of passport is 15 days from the date of application subject to completion of all formalities. Under the "Tatkal scheme", passports are to be issued within 7 days or within 14 days depending upon the payment of prescribed fees and submission of documents required under the Tatkal scheme. The re-issue of passports under Tatkal scheme is within 3 working days on payment of prescribed fee and submission of prescribed documents.

(f) No. Last fee hike was in 2002.

- (g) Not applicable.
- LOCATION OF RPOS/POS STATE
- 1 Hyderabad Andhra Pradesh
- 2 Vishakapatnam Andhra Pradesh
- 3 Guwahati Assam, Arunachal Pradesh, Manipur, Mizoram, Meghalaya & Nagaland
- 4 Patna Bihar
- 5 Raipur Chattisgarh
- 6 Panaji Goa
- 7 Ahmedabad Gujarat
- 8 Surat Gujarat
- 9 Shimla Himachal Pradesh
- 10 Jammu 🛛 Jammu & Kashmir
- 11 Srinagar 🛛 Jammu & Kashmir
- 12 Ranchi Jharkhand
- 13 Bangalore Karnataka
- 14 Cochin Kerala
- 15 Kozhikode Kerala
- 16 Malappuram Kerala
- 17 Trivandrum Kerala
- 18 Bhopal Madhya Pradesh
- 19 Mumbai Maharashtra
- 20 Thane Maharashtra
- 21 Pune Maharashtra
- 22 Nagpur Maharashtra

23 Bhubaneshwar Oris	ssa
24 Jalandhar Punjab	
25 Amritsar Punjab	
26 Jaipur Rajastha	n
27 Chennai Tamil Na	adu
28 Trichy Tamil Nac	du
29 Madurai Tamil Na	adu
30 Coimbatore Tamil	Nadu
31 Dehradun Uttarakh	nand
32 Lucknow Uttar Pr	radesh
33 Ghaziabad Uttar 1	Pradesh
34 Bareilly Uttar Pr	radesh
35 Kolkata West Ber	ngal, Sikkim,Tripura

LIST OF STATE WISE PASSPORT OFFICES

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LOCATION OF RPOS/POS UNION TERRITORIES
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1 Chief Secretary, Andaman & Nicobar
Andaman & Nicobar,Port Blair
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2 Chandigarh Chandigarh

3 Mumbai Dadra and Nager Haveli, Daman

4 Delhi Delhi

5 Ahmedabad Diu

6 Cochin Lakshwadeep

7 Chennai Puducherry